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Title: Introduction of the Indian Penal (Amendment) Bill, 2005.

15.31 hrs.

INDIAN PENAL CODE (AMENDMENT) BILL, 2005*

(Amendment of section 375)

SHRI ABDULLAKUTTY (CANNANORE): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860."

The motion was adopted.

SHRI ABDULLAKUTTY (CANNANORE): I introduce the Bill.
